MR. DEPUTY CHAIRMAN: Okay. That's alright. Now, announcement by the Chair.

#### ANNOUNCEMENT BY THE CHAIR

## Recommendations of The Business Advisory Committee

MR. DEPUTY CHAIRMAN: I have to inform the Members that the Business Advisory Committee, in its meeting held on the 6th of September, 2013, has decided that the sitting of the Rajya Sabha may be further extended by one day and, accordingly, the House will sit on Saturday, the 7th September, 2013, for transaction of Government Legislative Business.

# MATTERS RAISED WITH PERMISSION (Contd.)

MR. DEPUTY CHAIRMAN: Now, the Zero Hour to continue. Shri D.P. Tripathi. ...(Interruptions)...

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Excuse me, Sir. You had said yesterday that you will allow me to...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No; no. ...(Interruptions)... No; no. ...(Interruptions)... No; no. ...(Interruptions)... Tripathiji, one minute please. ...(Interruptions)... Tripathiji, one minute please. ...(Interruptions)... Hon. Members from Andhra Pradesh, please take your seats. After the Zero Hour is over, I will look into your issue. Please sit down. ...(Interruptions)... I have told you. ...(Interruptions)... Tripathiji, you can start.

# Adverse impact on the quality of teaching due to large number of teaching vacancies in universities

SHRI D.P. TRIPATHI (Maharashtra): Mr. Deputy Chairman, Sir, with your kind permission, I want to raise a very serious question regarding the vacancies of the teaching faculty in the Central and State Universities. The situation is becoming very bad, and from bad to worse. The Department of Higher Education and the UGC appear to be completely oblivious about the gravity of the problem. Sir, if you look at the last figures, you will find that out of 16,324 sanctioned posts of the teaching faculty in the Central Universities, 6,254 are lying vacant, which constitutes 40 per

cent. Most of the vacancies are at the level of Professors and Associate Professors. Out of 2,273, 1,153 posts of Professors are vacant in different Central Universities which constitutes more than 50 per cent. As far as Associate Professors are concerned, the vacancies are 45 per cent. That being the situation, the serious point is that even those who join these institutions leave in one or two years. As far as the State Universities are concerned, the conditions are very, very alarming. In 47 State Universities in the country, 32 per cent positions are vacant. The vacancies are very alarming in the prestigious universities—State Universities of Pune, Punjab University, Guru Nanak Dev University, Cochin Science and Technology University. The situation in those private universities which were started with much funfare is much worse. As regards the academic quality of these great private institutions, the less said the better. These private universities, despite the orders of various courts and the Supreme Court, are working as money-making machines and centres of academic exploitation. There have been various attempts to ensure that the recruitment of the teachers is streamlined, but it has no impact. The Twelfth Plan has said that a proposal will be launched through the National Mission about teachers' education and teaching. But when will that come? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Time is over. Tripathiji, time is over, but this subject is very important. ...(Interruptions).. Please. ..(Interruptions).. The whole House associates with this. ...(Interruptions).. Tripathiji, please sit down. ...(Interruptions).. It is not going on record. I would request the Minister of Parliamentary Affairs to convey the feelings of the House to the Minister of HRD. See, if the statement made here is correct, that 40 per cent posts of University teachers are vacant, it is a very serious matter. ...(Interruptions).. Immediate action has to be taken to appoint teachers. ...(Interruptions)..

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the point made by the hon. Member.

SHRI P. RAJEEVE (Kerala): Sir, I also associate myself with the point made by Shri D.P. Tripathi.

DR. JANARDHAN WAGHMARE (Maharashtra): Sir, I associate myself with the point made by the hon. Member.

SHRI K. N. BALAGOPAL (Kerala): Sir, I associate myself with the point made by the hon. Member.

DR. YOGENDRA P. TRIVEDI (Maharashtra): Sir, I also associate myself with the point made by the hon. Member.

SHRI V. HANUMANTHA RAO (Andhra Pradesh): Sir, I also associate myself with the point made by Shri D.P. Tripathi.

DR. K.P. RAMALINGAM (Tamil Nadu): Sir, I associate myself with the point made by the hon. Member. ...(*Interruptions*)...

श्री शिवानन्द तिवारी (बिहार): महोदय, मैं स्वयं को इस विषय के साथ सम्बद्ध करता हूं।
श्री अरविन्द कुमार सिंह (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ
सम्बद्ध करता हूं।

चौधरी मुनव्वर सलीम (उत्तर प्रदेश): सर, मैं इस विषय के साथ एसोसिएट करता हूं।

# †[شری منوّر سلیم (اترپردیش) : سر، میں اس وشے کے ساتھ ایسوسی ایٹ کرتا ہوں۔]

श्री तरुण विजय (उत्तराखंड): महोदय, मैं इसके साथ स्वयं को सम्बद्ध करता हूं।

श्री पुरुषोत्तम खोडाभाई रूपाला (गुजरात): महोदय, मैं इस विषय के साथ एसोसिएट करता हूं।

श्री के.सी. त्यागी (बिहार): महोदय, मैं इस विषय के साथ एसोसिएट करता हूं।

श्री राम कृपाल यादव (बिहार): सर, मैं भी इस विषय के साथ एसोसिएट करता हूं।

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, yesterday, from the Chair, you celebrated the birthday of the first Chairman of Rajya Sabha, Dr. Radhakrishnan. Yesterday, the country celebrated the Teachers' Day. ...(Interruptions).. This is very, very important. ...(Interruptions)..

MR. DEPUTY CHAIRMAN: Yes. All are associating. Next is Shri Hanumantha Rao. ..(Interruptions).. Please, Minister has to say something. ...(Interruptions).. Please take your seat. ...(Interruptions).. It is over. ...(Interruptions).. Your three minutes are over. ...(Interruptions)..

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Sir, the matter which has been raised by hon. D.P. Tripathi

<sup>†</sup> Transliteration in Urdu script.

Matter raised [6 SEPT., 2013] with Permission 33

is really very serious. Many of the hon. Members have associated themselves with it. I would further enhance it by saying that there are two issues in this. One is the pending vacancies and the other is the quality of teaching, which he has suggested. Sir, I will definitely convey the sentiments of the hon. Members to the Minister of Human Resource Development, and we seek and solicit the cooperation of the State Governments also because education is the State subject. So, the Central Government and the State Government, put together, must ensure that the quality of teaching is improved and the vacancies are also filled.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, please. Shri V. Hanumantha Rao.

## Injustice to OBCs in faculty appointments in IIT, Madras

SHRI V. HANUMANTHA RAO (Andhra Pradesh): Mr. Deputy Chairman, Sir, recently, the High Court of Madras in its judgement, disposing a petition filed by one Lady Faculty, has expressed its displeasure over the way in which the faculty appointments were made in the IIT, Madras ...(Interruptions)... and the hon. Judge has observed that there are materials making out a prima facie case of illegalities committed in the IIT, Madras in the matter of appointments, which may make out a serious offence and directed the Registrar to forward the copy of the judgement to the Director of CBI, New Delhi to commence enquiry into the appointments made in IIT, Madras.

The judgement exposes the irreparable damage done by the former Directors and officials to IIT, Madras, a great school of excellence, by resorting to discriminatory methods in selection of faculties, on which the Court has come heavily.

This judgement has come after a legal battle of nearly 17 years, and the management of IIT, Madras has managed to drag it for these long years, by spending the public money.

References are brought to us that there is discrimination in these institutions against the deprived sections, and they are not able to challenge the administration for fear of action.

The Government, particularly, the Ministry under which the IIT Administration